

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CP (IB) NO. 82/Chd/CHD/2017

In the matter of:

Karan Commission Agent ...Petitioner.

Vs.

Best Foods Ltd. ...Corporate Debtor.

Present: Mr. Deepankur Sharma, Advocate for the petitioner.
Mr. Praveen Gupta, Advocate for the corporate debtor.

On request, adjourned to 20.09.2017 for arguments.

Sd/-

(Justice R.P. Nagrath)
Member (Judicial)

September 19, 2017
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